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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	Hearing	433( e) / 433(f)	Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

1 Showing B.S Petitionen.
9986737388

2. Si varamakushna Respondent
7259799922

Counsel for petitioner is present. Counsel for respondents is present. Registry has raised objections over Form 5 filed by the petitioner. Counsel for petitioner is directed to comply the same. Counsel for petitioner undertakes to serve copy of petition as well Form 5 on the respondent.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)